

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/ 3511 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 14<sup>th</sup> October, 2020.

Sub:- **Casual leave and station leave permission.**

Ref:- Your letter No. DJG/3201 Dated at Goalpara the 07.10.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 09.10.2020 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 08.10.2020 till the evening of 10.10.2020, has been granted.

Yours faithfully,

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**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/ 3512 /A, dated 14.10.2020  
Copy to:

1. The Project Manager, Gauhati High Court.

*14/10/2020*  
**JT. REGISTRAR (VIGILANCE)**  
*Pdgn*